

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No.12/TT/2013

Date: 19.2.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Nellore – Gooty 400 kV D/C (quad) line under ATS of Krishnapattanam UMPP Part-A for the period from anticipated DOCO to 31.03.2014 in Southern Region for tariff block 2009-14

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 19.3.2013:-

- i) The status of commissioning of the asset. Revised Auditor / Management certificate and revised Tariff Forms (Form-1, Form-6, Form-13, Form-13B) for the concerned Asset, if there is any change in DOCOs of the Assets;
- ii) Details regarding Proposed Domestic Loan and repayment schedule of SBI Loan as indicated in Form-13;
- iii) Revised approval of the modified scheme along with revised cost estimates (The length of line as per investment approval dated 15.12.2010, as per para 4.2 of the petition, is 348 kms- Gooty- Krishnapattam UMPP-316 kms., Krishnapattam UMPP to Nellore- 32 kms, but the line length of Nellore-Gooty has got reduced to 289 kms., due to change in the route from the approved one, by direct connecting Gooty with Nellore Pooling station);
- iv) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/ 400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)